

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.554/99

Wednesday this the 11th day of August, 1999

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR. G. RAMAKRISHNAN, ADMINISTRATIVE MEMBER

1. Biju P.T. Telecom Technical Assistant
Office of the Sub Divisional Engineer,
Telephone Bhavan, Alapuzha.
2. M.B.Usha, Telecom Technical Assistant
Office of the Sub Divisional Engineer
(Internal) Ernakulam, Kochi.2.

(2nd applicant represented by the authorised
representative Mr.Baiju PT, 1st Applicant)

(By Advocate Mr.Shekif MA)
Vs.

1. The Chairman, Telecom Commission,
New Delhi.
2. The Chief General Manager,
Department of Telecommunications,
Kerala Circle, Thiruvananthapuram.33.
...Respondents

(By Advocate Mr.Govindh K Bharathan (rep.)

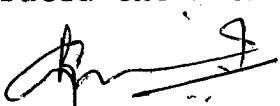
The application having been heard on 11.8.1999, the
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

When the application came up for admission
today, learned counsel for applicants submits that
the applicants wishes to withdraw this application
with liberty to seek appropriate relief, if so
advised in accordance with law. Permission is
granted and the application is closed as withdrawn.
No order as to costs.

Dated the 11th day of August, 1999


G. RAMAKRISHNAN
ADMINISTRATIVE MEMBER


A.V. HARIDASAN
VICE CHAIRMAN

|ks|